

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

[Original Application No. 394 of 2022]

**IN THE MATTER OF:**

Pushpendra Kumar

...Applicant

Versus

Block Development Officer, Kadaura & Ors.

... Respondents

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**(G. Rambabu)**

Scientist-D

Central Pollution Control Board  
PariveshBhawan, East Arjun Nagar  
Delhi- 110032

Place: Delhi  
Date: 22.08.2022

**Report of joint committee in compliance to the Hon'ble NGT Order dated 27.05.2022 in Original Application No. 394/2022 in the matter of "Pushpendra Kumar Applicant Vs. Block Development Officer, Kadaura & Ors."**

**1.0 Background:**

Hon'ble National Green Tribunal, Principal Bench, PB, New Delhi, in the matter of Pushpendra Kumar Vs. Block Development Officer, Kadaura & Ors. O.A. No. 394/2022 passed order on 27.05.2022 regarding

- (i) Implementation of the CPCB guidelines for the environmental management of Gaushala/ dairy farms issued in July, 2020 and Manual on Management of Gaushalas by ICAR New Delhi vide dated 03rd May 2016 in all Government Gaushalas running in district Jalaun managed by EO, Nagar Panchayats/ Nagar Palaika in urban area and by Block Development Officer at village level (UP) ,
- (ii) Implement the basic essential facilities like concrete floor, adequate shelter environment friendly nutritious diet, space as per BIS standard, regular treatment, regular cleaning of cow dung to avoid the environmental pollution failing to which environmental compensation to be imposed on these government Gaushalas to save the environment,
- (iii) To maintain the quality and dosage of feed/forage/supplements in order to reduce enteric methane /harmful ,
- (iv) To implement the complete ban on the illegal slaughter houses and slaughtering of animals in meat shops running in District Jalaun,
- (v) To ban and impose of environmental compensation on the licensed slaughter houses for not following the SWM Rules, 2016 environmental norms, CPCB Guidelines for slaughter houses published in 2017 as characterization waste management practices and best available pollution control technologies in slaughter houses along with other environment norms passed by this Hon'ble Tribunal in O.A. No.339 of 2013 (Krishnkant Singh Hoon & Anr. Vs. Union of India & Ors.) dated 23.12.2014, wherein a complete ban was imposed on the slaughter of animals in illegal slaughter houses and meat shops was imposed by this Hon'ble Tribunal. Relevant portion of order is as below:

*"7. At the same time, in view of the averments made in the application, we are also of the considered view that the facts averred require due verification and also immediate remedial action by the concerned statutory authorities/governmental officials /agencies. Accordingly, we constitute Joint Committee comprising of representatives of CPCB, Principal Secretary of Animal Husbandry, Government of Uttar Pradesh, UPPCB, ICAR and National Dairy Development Board and direct the same to verify the factual position, look into the grievances of the applicant and take remedial action in accordance with law by following due process within one month from the date of receipt of a copy of this order. In view of the importance of the matter involved and its ramifications, CPCB will be the Nodal Agency for coordination and compliance. Factual and action taken report may be furnished within two months by*

*Report of Joint Committee O.A.No.394 of 2022*

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*AA Pathan* *Sellul* *A. Singh* *P. K. Singh* *Deep* *X*

e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. Copy of referenced Hon'ble NGT Order is enclosed.

## 2.0 Proceedings:

In compliance of the referenced order, a designated Committee was constituted comprising of the following members:

1. Dr. Abhijit Kumar Mitra Director, CIRC, Meerut (Representative of ICAR, Meerut)
2. Sh. A.K. Tripathi, Scientist - 'C', CPCB, Regional Directorate, Lucknow.
3. Dr.S. Gorani, Deputy General Manager, NDDB, Anand, Gujrat (Representative of NDDB, Anand, Gujrat)
4. Dr Ajayvir Singh Sirohi, Principal Scientist, ICAR-CIRC, Meerut, Uttar Pradesh.
5. Mrs Deepa Arora, R.O., UPPCB, Regional Office, Jhansi.
6. Shri Mohd Rashid, Manager, NDDB, Lucknow
7. Dr Surendra Singh, Deputy Chief Veterinary Officer (CVO), Jalaun

Before the visit, Virtual Meeting of the Joint Committee through VC was conducted on 19.07. 2022 with the concerned officers of Jalaun district administration to get the preliminary information with reference to the case and discuss strategy for physical visit to find out the factual position. The Joint Committee decided to randomly select one Gaushala in each tehsil of the Jalaun district for the visit to verify the factual position, look into the grievances of the applicant. The Joint committee also discussed regarding format/check list for verification of factual position during the field visit.

Accordingly, the Joint committee randomly visited nine Gaushalas in Jalaun district. During the visit, members of Joint Committee had interactions with the Gaushalas Coordinators/care takers, Executive Officer (EO) Nagar Panchayat, District Development Officers (DDOs) and the villagers. At most of the locations, villagers informed that the condition of Gaushalas was bad earlier. However, further improvements are required to manage the animals housed in the Gaushala properly. Joint Committee had filled a format/check list for each visited Gaushals/Aasthayee Gaushala. The filled in formats containing detailed information about each Gaushalas/Aasthayee Gaushala visited by Joint Committee are placed as Annexures-I, and the summary of observation and recommendation are given below.

During Virtual Meeting schedule of joint inspection by the designated committee was decided for July 25-26, 2022. The salient observations based on inspection by the designated committee are summarized as under:

## 3.0 Background of Gaushalas in District Jalaun, Urai:

### Anna Pratha :

During the visit of joint committee, many temporary govanshashray sthals were found without animals as informed by villagers due to anna pratha. Anna pratha – a system of leaving the cattle free for grazing is commonly practiced during lean seasons from April to October month in Bundelkhand region. There are also not enough trees which

*AD Pratha* *Lushket* *A. Sirohi* *Dr. Surendra Singh* *Deepa Arora* *Shri Mohd Rashid*

could either provide shed or fodder to the aimlessly wandering cows. Farmers of the region usually leave their fields fallow during Kharif and cultivate a Rabi crop. During Rabi season, those animals are again housed to prevent damage of crop. Therefore, many temporary govanshashray sthals are vacant during Kharif season and are again filled during Rabi season.

#### 4.0 Establishment and management of gaushalas:

Gaushalas are establishment which in-house weak, sick, injured, handicapped and abandoned homeless cattle/cows to rehabilitate them. Different terminology is used for Gaushalas in different states like Gosadans, Pinjrapole, etcAs reported by the CVO, Jalaun that a total of 34674 cattle have been rehabilitated in approx. 400 gaushals / goashray sthals (including 363 temporary goashray sthals; 18 Kanji house; 07 Kanha gaushala; 05 permanent goashray sthals; 02 govanshvanyvihar; 05 registered gaushalas) in 09 blocks of 05 tehsils of District Jalaun (copy attached in Annexure-II).

##### Establishment and management of gaushalas

1. The establishment and management of rural Temporary Goashray Sthals is being done by gram panchayat through block development level.
2. The management of rural Kanji house is being done by Additional Chief Officer of Zila Panchayat.
3. 05 pashuashraygrah / 02 vanyvihar have been established by Gramin Abhiyantran through Animal Husbandry and the management is being done by gram panchayat through block development level.
4. Registered Gaushalas are established by Gaushala organizers.

It is also important to note that only Rs 30/- per animal /day is provided for feeding to these animals by administration. In a meeting of local administration, joint committee members, CVO, BDOs, EOs, Veterinary officers and concerned Gaushala officers at District Magistrate Office, Jalaun on 26.07.22, the issue of such paltry budget for feeding was raised and concerned officers demanded to enhance this provision in view of present-day hike in feed cost.

#### 5.0 Status of Gaushalas as per the inspection by the Committee:

Major environmental issues of Dairy farms and Gaushalas are related to disposal of dung and Urine (wastewater). Poor handling & disposal of dung and wastewater causes water pollution & odour problem. The designated committee has conducted inspection of Gaushalas in Urban and Rural areas of Jalaun District for compliance verification of Hon'ble NGT Order. The Gaushalawise inspection report along with all the photographs and relevant documents appended in Annexure-I & III.

#### 6.0 Selection of site for establishment of gaushala

Siting criteria will be applicable for new establishment. Existing establishments should take appropriate environmental friendly practices as per Guidelines. Gaushala shall be setup as per siting policy/guidelines of local administration.

*As per the* *Failed* *A. Singh* *As per* *Deep* *JK*

- These should be located away from residential dwellings/hospitals/schools in order to avoid odour issue as per siting norms of local administration.
- It should be at least 100 meters away from water spread area of major drinking water sources in order to avoid contamination of water bodies.
- Plantation of trees or green belts, wherever feasible, to provide a barrier against spread of foul smell or noise originating from them.

## 7. Slaughter house

The Joint Committee visited the locations of meet shops operating in Bajaria, Ambedkar nagar chauraha, konch bus stand, Vikas bhawan, collectrate tiraha and Kabeer nagar areas of Urai distt Jalaun. As informed by Nagar Nigam Urai approx. 80-85 meet shops are operational without license in Orai, distt Jalaun. District administration Jalaun has informed that no legal or illegal slaughter house is operated in urban or rural area of the district. During visit joint committee could not find any legal or illegal operational slaughter house. As mentioned, vide letter number no. 1219/21-LBA dated: 27.7.2022 issued from administration, Jalaun, (enclosed in annexure-iv). During visit to the area concerned few small meet shops were found operational without valid license. ULBs required to take appropriate action in this regard to ensure implementation of environmentally sound management system to maintain the surrounding area clean.

### Salient Observations:

1. The Committee observed that Gaushalas inspected in Jalaun district (UP) have no proper provision for Liquid waste treatment as per CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for management of Gaushlas by ICAR New Delhi 2016.
2. During visit of the joint committee, it was observed that the Siting criteria of Gaushala has not been complied by the Temporary Gaushala, at village Kailor, Gram Panchayat, Madhavgarh Jalaun (UP) gaushala has not followed guidelines for construction of cattle housing and CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 (revised) and manual for management of Gaushlas by ICAR New Delhi 2016.
3. The Committee observed that Govansh Vanya Vihar Gaushalas inspected, at village Chamari, Block, Kadaura has no proper fencing boundary wall for safely rehabilitation of animals in Gaushala.

*Handwritten signatures and initials:*  
 Anil Kumar, Lalit, A. Singh, P. D. Sharma, Deepa, K.

4. The Committee has observed that in most of the gaushalas has no drainage facility, proper shed, lack of travis for treatment of animals, provision for foot bath at entrance and partition of the animals shed as per category of animal etc. which is violation of CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 (revised) and manual for management of Gaushlas by ICAR New Delhi 2016.
5. The Committee observed that Gaushalas inspected in Rural areas Temporary nirashit Govansh Asharysthal at Pandaura and Chitaura Village at Kadaura block in District Jalaun has no proper shed and boundary wall for rehabilitation of animals and noticed violation of CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for management of Gaushlas by ICAR New Delhi 2016.
6. At most of the gaushalas/temporary shelters, feed and fodder are not provided in adequate quantity, particularly quantity of concentrate (cattle feed) is very less, as compared to number of animals housed. However, at all gaushala visited by the joint committee, submersible pump and adequate number of water trough were available to provide required quantity of water for drinking as well as for cleaning of animals/animal sheds.
7. During visit joint Committee has observed that the gaushalas have no proper methods for utilization of cow dung except Bio-Compost.

**Recommendations:**

After visit of the gaushalas, the Joint committee has the followings recommendations for proper management of these establishments:

1. All Gaushalas / temporary goashrya sthal located in district Jalaun should comply with the revised "Guidelines for environmental management of dairy farms and gaushalas" published by CPCB in 2021(revised) for environmental issues, waste management and regulatory / monitoring mechanism for gaushalas .The "Manual on Management of Gaushalas" published by the Indian Council of Agricultural Research provides information on minimum infrastructure (housing and ancillary) required for gaushalas, feeding management, protocol for identification and record keeping of animals, segregation and isolation of animals, veterinary care, maintaining hygiene as well as disposal of animal waste.

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2. In case of any violation of environmental norms under Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 and Environmental (Protect) Act, 1986 by Dairy farms and Gaushalas, concerned SPCBs/PCCs should impose environmental compensation as per CPCB methodology for "Environmental Compensation to be levied on Industrial Units", for damaging the environment and in order to stop polluting activity and initiate prosecution for repeatedly polluting units.
3. They may set-up individual or common treatment facilities where in cluster. Local bodies/corporations/SPCBs should facilitate Dairy farmers/ entrepreneurs/NGOs in setting up of individual or common treatment facilities
4. Water should be judiciously used for bathing of bovines and other services including floor cleaning to contain wastewater quantity to 50 litres/day/ bovine.
5. Shelter management:

Proper housing is one of the basic needs for the cattle rehabilitated in these establishments. Adoption of guidelines regarding minimum infrastructure required for gaushalas would provide desirable welfare to the housed animals.

- All animals maintained at Gaushalas should be given adequate shelter to save them from inclement/harsh weather conditions and enough space to roam around, lie down and stand up again. Animals should be segregated /grouped in various groups based on their age for better management.
- Feed and particularly green fodder were not available in required quantity. Animals are given more dry fodder and little or insufficient green fodder and concentrate cattle feed.
- The specifications for floor space (covered and open), feeding and watering for animals, stores (dry fodder and concentrate), staff quarter, land required for fodder production must be followed as per laid guidelines.
- The flooring under covered area should be pucca (cemented / brick-on-edge, etc) and under open area should be kachcha for proper comfort and rest (follow BIS standards). Pucca flooring with sufficient slope facilitates proper cleaning of shed.
- In view of proper management, the animals must be accommodated in separate sheds or partition as per their category (Milch, dry, pregnant, growers, calves, adult males, etc). All the sheds must be properly ventilated.

*Surjit* *Surjit* *Surjit* *Surjit* *Surjit*

- Isolation shed should be at one corner of the gaushala to accommodate infected animals which may become source of infection to the other healthy animals.

#### 6. Feeding management

All the cattle should be provided feed in adequate quantities and of adequate nutritional quality to meet their requirements for good health and welfare.

- The ration should be formulated to become balanced as per requirement of the different category of animals.
- The ration should be comprised of green fodder, dry fodder, concentrate mixture (energy, protein, fat, minerals & vitamins) and salt as per recommendations. Fresh water availability must be ensured to all the animals.
- Sufficient feeding and watering area as per specifications should be provided in the gaushalas.

#### 7. Health management

- Proper animal health care facilities (veterinary dispensary along with medicines, trevis, isolation shed, etc) must be ensured to minimize pain, injury and disease in the gaushalas.
- Regular vaccination (as per vaccination schedule), deworming, control for ecto-parasites and screening of animals for TB, JD and Brucellosis should be followed in the herd.

8. Plantation of trees or green belts, wherever feasible, to provide a barrier against spread of foul smell or noise originating from them.

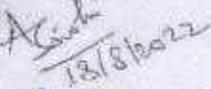
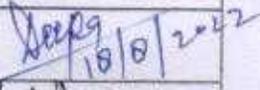
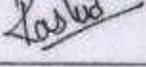
9. Local authorities/corporations should carry out inventory of Dairy farms and Gaushalas located in their jurisdiction

10. Local bodies/municipal corporations shall publish a public notice in newspapers and on their website for registration of Dairy farms and Gaushalas as per municipal laws. Registration may be done preferably through online mode and same may be displayed at their websites.

11. All the meet shops /slaughter houses may obtain valid license from concerned authorities and follow guidelines for keeping clean surrounding environment of Jalaun District.

*Anupam* *Sachin* *A. Singh* *Dr. Anurag* *Dr. Deep* *Dr. K*

12. SPCB shall publish a public notice for Gaushalas to obtain consent to establish and consent to operate under Water Act, 1974 as well as Air Act, 1981 as per the categorization of industries in Orange and Green Category, respectively.
13. SPCB/local bodies/municipal corporations shall upload Environmental Guidelines on their website and also circulate to all Dairy farms and Gaushalas.
14. SPCB/local bodies/corporations should monitor dairy farms and gaushalas on regular basis.
15. SPCB will consider carrying capacity of surroundings while allowing a new establishment and laying down environmental norms.
16. SPCB should provide training and consultation to Gram Panchayat for implementation of guidelines in their jurisdiction. Gram Panchayat should ensure implementation of guidelines by Dairy farms and Gaushalas falling under their jurisdiction for handling and management of wastes.

S. No.	Name of the Joint committee members and Department	Signature
1.	Sh. A.K. Tripathi, Scientist - 'C', CPCB, Regional Directorate, Lucknow (Nodal Agency)	
2.	Dr. Sanjay Gorani, Deputy General Manager, Animal Breeding Group, NDDB, Anand (Gujrat)	
3.	Dr Ajayvir Singh Sirohi, Principal Scientist, ICAR-CIRC, Meerut, Uttar Pradesh.	 13/8/2022
4.	Ms Deepa Arora, Regional Officer, UPPCB, RO, Jhansi	 10/8/2022
5.	Shri Mohd Rashid, Manager, NDDB, Lucknow	
6.	Dr Surendra Singh, Deputy Chief Veterinary Officer (CVO), Jalaun	

**Inspection Report of Gaushalas situated in Jalaun District (UP) by joint committee in compliance of order passed by the Hon'ble National Green Tribunal (PB) in case of OA No. 394/2022; Pushpendra Kumar Applicant Vs. Block Development Officer, Kadaura & Ors dated 27.05.2022.**

**Background:**

In pursuance of Hon'ble NGT order OA No.394/2022, dated 27.05.2022, with reference to Application filed by Shri Pushpendra Kumar (Applicant) Vs Block Development Officer, Kadaura & Ors (Respondents), 09 nos. of Gaushalas located in Jalaun District, Uttar Pradesh were inspected by joint committee during July 25-26, 2022. Out of these 09 Gaushalas, 6 Gaushalas were accommodated with animals during visit. However, in the remaining 03 Gaushalas/ Temporary Gauvansh Ashray Sthal were not having any animal during visit. The inspections were carried out by Joint Committee constituted by the Hon'ble NGT comprising of representative from CPCB, Principal Secretary- Animal Husbandry, Govt. of UP, Director CIRC, ICAR, National Dairy Development Board (NDDB), Regional Officer, UPPCB RO, Jhansi, UP. The Joint Committee decided to randomly select one Gaushala from urban area and one gaushala from Rural area in each tehsil of the Jaluan district for the visit to verify the factual position, and look into the grievances of the applicant and suggest remedial action in accordance with law. The salient details, observations and recommendations based on inspection are as follows:

**Inspection of Gaushalas/ Temporary Gauvansh Ashray Sthal:**

**1. Kanha Gaushala Kadura (UP):**

**Date of Inspection: 25.07.2022**

1	Name, contact details and address of Gaushala	Kanha Gaushala Kadaura EO-Shri Sunil Kumar Singh 8189078199
2	Year of establishment	2019
3	Total area of Gaushala	1.542 hectare
4	Specify location of Gaushala: Urban/ Peri-urban/ Rural	Urban

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*[Handwritten signatures and initials]*

5	Size of Gaushala: - Small: up to 100 animals - Medium: 101 to 1000 animals - Large: More than 1000 animals	Medium (203 animals)
6	Space requirement for each animal Gaushala for standing, resting, loafing, feeding, movement, watering and ventilation	Sufficient covered and open area (Category wise cattle sheds available)
7	Whether siting criteria is complying as per the Local Administration?	Complied
8	Details of Registration with Local Bodies/Municipal Corporation	Local Body Directorate (Administrative and financial approved by Director Local Bodies)
9	Whether consent has been obtained from Statutory authority? If yes, details thereof	No, Yet to be obtained from SPCB
10	Method of identification and record management	Identification through INAPH (Information network for productivity and health) Ear Tag, Record maintained are: Animal Stock Register, Feed & Fodder Register and Animal Treatment Register
11	Total feed and fodder offered daily: Quantity and type of Green fodder, Dry fodder and concentrate (along with seasonal variation)	Green Fodder-212 Kg/day; Dry Fodder-212 Kg/day; Concentrate Mix (Mix Bran, Mustard Cake) to productive animals-0.5 kg/h/d
12	Facility of drinking water (source and water utilized per day)	Submersible pumps-02 Nos (Drinking through water Troughs)
13	Regular cleaning (frequency per day) and disinfection (lime sprinkling, other chemicals, if any) of Gaushala and its surrounding	Removal of dung twice in a day. Use of Lime & Malathion


  
 Anupama, Jadhav, Anjali, Anurag, Deepa

14	Method of disposal of solid waste (dung, residual fodder, etc.): Composting/vermi-composting/Bio-gas/ Manufacture of dung wood/dung cake, etc.	Composting and Dung Cake vermi-composting-under process
15	Method of disposal of domestic hazardous waste, bio-medical waste as per the provisions of SWM Rules, 2016 and BMW Rules, 2016	Deep burial only
16	Method of disposal of liquid waste (urine & waste water): treatment/ irrigation	No individual and common treatment facility (Irrigation)
17	Whether floor should be paved properly with wastewater collection system?	Paved flooring with drain for waste water collection system
18	Services of animal health care and isolation (veterinary facilities)	Yes, Veterinary services are provided in the Gaushala
19	Method of disposal of dead animals (burial/burning)	Deep Burial Method
20	Whether Plantation or green belt provided?	Yes
21	Quality of wastewater and whether meeting with environmental standards prescribed by SPCB	Not yet analysed. SPCB has to Notify the environmental standard in this regard.

**Observation of Joint Committee:**

1. The Committee observed that during inspection of **Kanha Gaushala at Kadaura block Jalaun (UP)** has no proper arrangement for Liquid waste treatment as per CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for management of Gaushlas by ICAR New Delhi 2016.
2. During visit Committee has observed that wastewater is generated from floor cleaning, bathing of animals, urine, etc. Bathing of animal is done occasionally & floor cleaning is done mechanically. The urine usually discharges in drain without any treatment.

*Anpater* *Sakshi* *A. Singh* *Dr. Anam* *Dees* *St*

3. During visit Committee has observed that SPCB has not yet prescribed environmental standard and also not yet issued notices to gaushalas for obtaining Consent under Water Act.
4. The Kanha Gaushalas Kadaura has not strengthen veterinary facilities including Trevis at veterinary dispensary as per manual for management of Gaushlas by ICAR New Delhi 2016.
5. The Kanha Gaushala has adopted Composting and making of Dung Cake for disposal of solid waste (dung, residual fodder, etc.) as in formed by the gaushala representative process of vermi-composting is under progress inside gaushala premises for utilization of dung.

2. Temporary Nirashrit Govansh Ashrya Sthal, Village, Pandora (UP):  
Date of Inspection: 25.07.2022

1	Name, contact details and address of Gaushala	Temporary Nirashrit Govansh Ashrya Sthal, Village, Pandora Shri Ram Narayan (9651597727)
2	Year of establishment	2021
3	Total area of Gaushala	01 acre
4	Specify location of Gaushala: Urban/ Peri-urban/ Rural	Rural
5	Size of Gaushala: - Small: up to 100 animals - Medium: 101 to 1000 animals - Large: More than 1000 animals	Small (85 animals) Under Construction during the visit
6	Space requirement for each animal Gaushala for standing, resting, loafing, feeding, movement, watering and ventilation	Could not assessed due absence of animals and without shelter and shade. Needs to follow guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for management of Gaushlas by ICAR New Delhi 2016
7	Whether siting criteria is complying as per the Local Administration?	Complied (located in Gram Panchayat land)
8	Details of Registration with Local Bodies/Municipal Corporation	Gram Panchayat

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*Anjane*

*Sanjay*

*Ashish*

*Prakash*

*Deep*

*[Signature]*

9	Whether consent has been obtained from Statutory authority? If yes, details thereof	No, Yet to be obtained from SPCB
10	Method of identification and record management	Animals were not present during the visit
11	Total feed and fodder offered daily: Quantity and type of Green fodder, Dry fodder and concentrate (along with seasonal variation)	Animals were not present during the visit No arrangement of feed and fodder storage at Gaushala)
12	Facility of drinking water (source and water utilized per day)	Submersible pumps -01 No. (Drinking through water Troughs)
13	Regular cleaning (frequency per day) and disinfection (lime sprinkling, other chemicals, if any) of Gaushala and its surrounding	Animals were not present during the visit
14	Method of disposal of solid waste (dung, residual fodder, etc.): Composting/vermi-composting/Bio-gas/ Manufacture of dung wood/dung cake, etc.	Animals were not present during the visit
15	Method of disposal of domestic hazardous waste, bio-medical waste as per the provisions of SWM Rules, 2016 and BMW Rules, 2016	Not observed due to absence of animals
16	Method of disposal of liquid waste (urine & waste water): treatment/ irrigation	no provision for Liquid waste treatment as per CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for management of Gaushlas by ICAR New Delhi 2016
17	Whether floor should be paved properly with wastewater collection system?	Partially paved without drainage system
18	Services of animal health care and isolation (veterinary facilities)	No veterinary facilities during visit

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19	Method of disposal of dead animals (burial/burning)	Deep Burial Method
20	Whether Plantation or green belt provided?	Not provided
21	Quality of wastewater and whether meeting with environmental standards prescribed by SPCB	Yet to be notified by SPCB and subsequently obtained by the Gaushala
22	Visit photographs	Enclosed in Annexure-III

**Observation of Joint Committee:**

1. The Committee observed that **Temporary Nirashrit Govansh Ashrya Sthal, Village, Pandora (UP)** has no proper arrangement for Liquid waste treatment as per CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for management of Gaushlas by ICAR New Delhi 2016.
2. During visit Committee has observed that gaushala has no proper boundry wall, without shelter and shade.
3. During visit Committee has observed that the Temporary Nirashrit Govansh Ashrya Sthal has no veterinary facility.
4. The temporary Nirashrit Govansh Ashrya Sthal has not obtained Consent under water act from SPCB.

*Inspector*      *Jaswal*      *A. Singh*      *Deep*      *DK*

3. Temporary Nirasrit Govansh Ashrya Sthal, Village, Chatela (UP): Date of Inspection: 25.07.2022

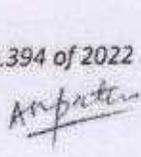
1	Name, contact details and address of Gaushala	Temporary Nirasrit Govansh Ashrya Sthal, Village, Chatela Shri Mohd Avesh 8009201819
2	Year of establishment	2021
3	Total area of Gaushala	05 ac
4	Specify location of Gaushala: Urban/ Peri-urban/ Rural	Rural
5	Size of Gaushala: - Small: up to 100 animals - Medium: 101 to 1000 animals - Large: More than 1000 animals	Medium (400 animals) Under Construction during the visit (animals not accommodated during visit)
6	Space requirement for each animal Gaushala for standing, resting, loafing, feeding, movement, watering and ventilation	Could not assessed due absence of animals and without shelter and shade. (Under Construction )
7	Whether siting criteria is complying as per the Local Administration?	Complied
8	Details of Registration with Local Bodies/Municipal Corporation	Gram Panchayat
9	Whether consent has been obtained from Statutory authority? If yes, details thereof	Yet to be obtained
10	Method of identification and record management	Animals were not present during the visit
11	Total feed and fodder offered daily: Quantity and type of Green fodder, Dry fodder and concentrate (along with seasonal variation)	Animals were not present during the visit

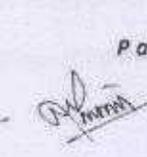
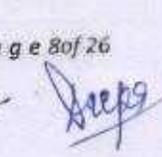
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*Anjali* *Jaswal* *Azizli* *Pr. Jaiswal* *Deepa*

12	Facility of drinking water (source and water utilized per day)	Submersible pumps -01 No. (Drinking through water Troughs)
13	Regular cleaning (frequency per day) and disinfection (lime sprinkling, other chemicals, if any) of Gaushala and its surrounding	Animals were not present during the visit
14	Method of disposal of solid waste (dung, residual fodder, etc.): Composting/vermi-composting/Bio-gas/ Manufacture of dung wood/dung cake, etc.	Animals were not present during the visit
15	Method of disposal of domestic hazardous waste, bio-medical waste as per the provisions of SWM Rules, 2016 and BMW Rules, 2016	Animals were not present during the visit
16	Method of disposal of liquid waste (urine & waste water): treatment/irrigation	no provision for Liquid waste disposal and treatment as per CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for
17	Whether floor should be paved properly with wastewater collection system?	No
18	Services of animal health care and isolation (veterinary facilities)	No veterinary facilities available during visit
19	Method of disposal of dead animals (burial/burning)	Deep Burial Method
20	Whether Plantation or green belt provided?	No




21	Quality of wastewater and whether meeting with environmental standards prescribed by SPCB	Yet to be notified by SPCB and subsequently obtained by the Gaushala
22	Visit photographs	Attached in Annexure-III

**Observation of Joint Committee:**

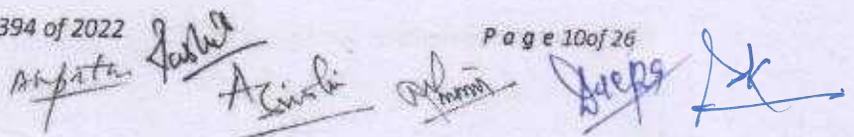
1. The Committee observed that **Temporary Govansh Ashrya Sthal, Village, Chatela (UP)** has no proper provision for Liquid waste disposal and treatment as per CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for management of Gaushlas by ICAR New Delhi 2016.
2. During visit Committee has observed that at Govansh Ashrya Sthal, Village, Chatela no animals were present during visit infrastructure was not satisfactory no proper boundry wall, without shelter and shade.
3. The Temporary Nirashrit Govansh Ashrya Sthal has no veterinary facility.
4. The temporary Nirashrit Govansh Ashrya Sthal has not obtained Consent under water act from SPCB.

**4. Kanha Gaushala, Sarsokhi (UP): Date of Inspection: 25.07.2022**

1	Name, contact details and address of Gaushala	Kanha Gaushala, Sarsokhi Nagar Palika Parishad Uarai Shri Vimlapati 9415483860
2	Year of establishment	2021
3	Total area of Gaushala	02 hactare
4	Specify location of Gaushala: Urban/ Peri-urban/ Rural	Rural
5	Size of Gaushala: - Small: up to 100 animals - Medium: 101 to 1000 animals - Large: More than 1000 animals	Medium (240 animals)
6	Space requirement for each animal Gaushala for standing, resting, loafing, feeding, movement, watering and ventilation	covered area Sufficient and open area inadequate Needs to make the partitioning for different category of animals.



7	Whether siting criteria is complying as per the Local Administration?	Complied
8	Details of Registration with Local Bodies/Municipal Corporation	Nagar Palika Parishad
9	Whether consent has been obtained from Statutory authority? If yes, details thereof	Yet to be obtained
10	Method of identification and record management	Identification through INAPH Ear Tag. Record maintained are: Animal Stock Register, Feed & Fodder Register and Animal Treatment Register
11	Total feed and fodder offered daily; Quantity and type of Green fodder, Dry fodder and concentrate (along with seasonal variation)	Green Fodder-02 kg/head/day; Dry Fodder (Gram Husk, Masoor Fodder)-3 kg/head/day; Concentrate Mix (Mix Bran, Mustard Cake) to productive animals-0.5 kg/h/d
12	Facility of drinking water (source and water utilized per day)	Submersible pumps -01 No. (Drinking through water Troughs)
13	Regular cleaning (frequency per day) and disinfection (lime sprinkling, other chemicals, if any) of Gaushala and its surrounding	Removal of dug twice in a day. Use of Lime & Malathion
14	Method of disposal of solid waste (dung, residual fodder, etc.): Composting/vermi-composting/Bio-gas/ Manufacture of dung wood/dung cake, etc.	Composting and Dung Cake; Dung wood machine installed
15	Method of disposal of domestic hazardous waste, bio-medical waste as per the provisions of SWM Rules, 2016 and BMW Rules, 2016	Deep burial
16	Method of disposal of liquid waste (urine & waste water); treatment/irrigation	Collecting in Soak Pit after treatment with bleaching water



17	Whether floor should be paved properly with wastewater collection system?	Paved flooring with drain for waste water collection system
18	Services of animal health care and isolation (veterinary facilities)	Yes, Veterinary services are provided in the Gaushala
19	Method of disposal of dead animals (burial/burning)	Deep Burial Method
20	Whether Plantation or green belt provided?	Yes
21	Quality of wastewater and whether meeting with environmental standards prescribed by SPCB	Yet to be notified by SPCB and subsequently obtained by the Gaushala
22	Visit photographs	Enclosed in Annexure-III

**Observation of Joint Committee:**

1. The Committee observed that during inspection of **Kanha Gaushala Sarsokhi, Nagar Palika Parishad Uarai, Distt. Jalaun (UP)** has no arrangement for treatment and disposal of waste water as per CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for management of Gaushlas by ICAR New Delhi 2016.
2. During visit committee has observed that Kanha Gaushala has no adequate open area for resting, loafing, and movement no partitioning of the sheds for the different category of cattles , no provision of travis in veterinary dispensary for treatment of animals.
3. The Committee has observed that Gaushala has no provision for Biogas plant for proper disposal of dung although dung wood machine installed but not utilising dung during visit.

5. Kanha Gaushala, Pratapura Road, Nagar Pallika Parishad Jalaun (UP):  
Date of Inspection: 26.07.2022

1	Name, contact details and address of Gaushala	Kanha Gaushala, Pratapura Road, Nagar Pallika Parishad Jalaun Mrs Seema Tomar, EO Mobile No.09720677941
2	Year of establishment	2019
3	Total area of Gaushala	1.0 ha
4	Specify location of Gaushala: Urban/ Peri-urban/ Rural	Urban
5	Size of Gaushala: - Small: up to 100 animals - Medium: 101 to 1000 animals - Large: More than 1000 animals	Medium (220 animals)
6	Space requirement for each animal Gaushala for standing, resting, loafing, feeding, movement, watering and ventilation	Sufficient covered and open Area
7	Whether siting criteria is complying as per the Local Administration?	Yes, complied
8	Details of Registration with Local Bodies/Municipal Corporation	Directorate of Local Bodies (Urban Development Go UP)
9	Whether consent has been obtained from Statutory authority? If yes, details thereof	Yet to obtained
10	Method of identification and record management	Identification through INAPH Ear Tag, Record maintained are: Animal Stock Register, Feed & Fodder Register and Animal Treatment Register
11	Total feed and fodder offered daily: Quantity and type of Green fodder, Dry fodder and concentrate (along with seasonal variation)	Green & Dry Fodder-11 Qt/day Concentrate (Mustard Cake, White & barely Bran)-40 Kg/day Black Salt lick
12	Facility of drinking water (source and water utilized per day)	Submersible Pump-01 No. (Drinking through water Troughs)
13	Regular cleaning (frequency per day) and disinfection (lime sprinkling, other chemicals, if any) of Gaushala and its surrounding	Removal of dug twice in a day. Use of Lime & Phenyl

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*[Handwritten signatures and initials]*

14	Method of disposal of solid waste (dung, residual fodder, etc.): Composting/vermi-composting/Bio-gas/ Manufacture of dung wood/dung cake, etc.	<ul style="list-style-type: none"> <li>Utilizing the dung for the Bio-gas stabilization</li> <li>Proposing for vermi-compost construction. Budget is sanctioned and work is in progress.</li> </ul>
15	Method of disposal of domestic hazardous waste, bio-medical waste as per the provisions of SWM Rules, 2016 and BMW Rules, 2016	Deep burial at Block Hospital
16	Method of disposal of liquid waste (urine & waste water): treatment/irrigation	No proper treatment and no drainage system for collection of liquid waste.
17	Whether floor should be paved properly with wastewater collection system?	Yes
18	Services of animal health care and isolation (veterinary facilities)	Yes, Veterinary services are provided in the Gaushala
19	Method of disposal of dead animals (burial/burning)	Deep Burial Method
20	Whether Plantation or green belt provided?	Yes, It is being developed by the Gaushala.
21	Quality of wastewater and whether meeting with environmental standards prescribed by SPCB	Yet to be notified by SPCB and subsequently obtained by the Gaushala
23	Visit photographs	Enclosed in Annexure-III

**Observations of Joint Committee:**

1. The Committee observed that during inspection of **Kanha Gaushala Pratapura Road, Nagar Pallika Parishad Distt. Jalaun (UP)** has no proper drainage system for collection of Liquid waste for waste water disposal and treatment as per CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for management of Gaushlas by ICAR New Delhi 2016.
2. During visit Committee has observed that wastewater is generated from floor cleaning, bathing of animals, urine, etc. & collected near gaushala near bio gas plant, the urine usually discharges in drain without any treatment.
3. During visit Committee has observed that SPCB has not yet prescribed environmental standard and not issued notice to gaushalas for obtaining Consent under water act.



6. Temporary Gaushala, Chhiriya Salempur, Gram Panchayat (UP): date of inspection: 26.07.2022

1	Name, contact details and address of Gaushala	Temporary Gaushala, Chhiriya Salempur, Gram Panchayat Distt.Jalaun(UP) Mrs Sangeeta Devi, Secretary Mobile No. 08318605938
2	Year of establishment	2019
3	Total area of Gaushala	0.486 ha
4	Specify location of Gaushala: Urban/ Peri-urban/ Rural	Rural
5	Size of Gaushala: - Small: up to 100 animals - Medium:101 to 1000 animals - Large:More than 1000 animals	Medium (Proposed to accommodate 149 animals)
6	Space requirement for each animal Gaushala for standing, resting, loafing, feeding, movement, watering and ventilation	Covered-270 Sq.m (Inadequate) Open Area-4700 Sq/m Feed Area-Sufficient
7	Whether siting criteria is complying as per the Local Administration?	Complied
8	Details of Registration with Local Bodies/Municipal Corporation	Gram Panchayat
9	Whether consent has been obtained from Statutory authority?If yes, details thereof	Yet to be obtained
10	Method of identification and record management	Identification through INAPH Ear Tag, Record maintained are: Animal Stock Register, Feed & Fodder Register and Animal Treatment Register Though the animals were not present
11	Total feed and fodder offered daily:	Animals were not available

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*Aspata*

*Surab*

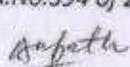
*Azish*

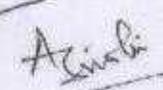
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*Prerna*

*Deepa*

	Quantity and type of Green fodder, Dry fodder and concentrate (along with seasonal variation)	
12	Facility of drinking water (source and water utilized per day)	Submersible Pump-01 No. (Drinking through water Troughs)
13	Regular cleaning (frequency per day) and disinfection (lime sprinkling, other chemicals, if any) of Gaushala and its surrounding	No Animals are available
14	Method of disposal of solid waste (dung, residual fodder, etc.): Composting/vermi-composting/Bio-gas/ Manufacture of dung wood/dung cake, etc.	Composting of the dung
15	Method of disposal of domestic hazardous waste, bio-medical waste as per the provisions of SWM Rules, 2016 and BMW Rules, 2016	Deep burial at Block Hospital
16	Method of disposal of liquid waste (urine & waste water): treatment/irrigation	No Animals are available
17	Whether floor should be paved properly with wastewater collection system?	Yes
18	Services of animal health care and isolation (veterinary facilities)	Yes, Veterinary services are provided in the Gaushala
19	Method of disposal of dead animals (burial/burning)	Deep burial
20	Whether Plantation or green belt provided?	Yes, It is being developed by the Gaushala.
21	Quality of wastewater and whether meeting with environmental standards prescribed by SPCB	Yet to be notified by SPCB and subsequently obtained by the Gaushala
23	Visit photographs	Enclosed in Annexure-III








**Observations of Joint Committee:**

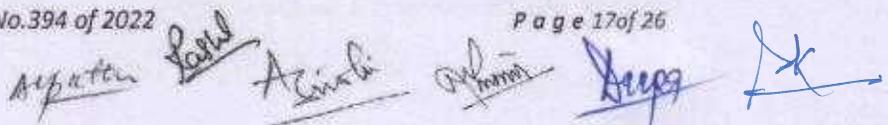
1. The Committee observed that during inspection of **Temporary Gaushala, Chhiriya Salempur, Gram Panchayat Distt.Jalaun (UP)** animals were not found present gaushala has no proper drainage system for collection of Liquid waste for waste water disposal and treatment as per CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for management of Gaushlas by ICAR New Delhi 2016.
2. During visit committee has observed that gaushala has no adequate infrastructure shade and shelter for rehabilitation of animals and extension of covered area required gaushala has no Proper fencing/boundry wall for safely accommodation of animals.
3. Gaushala has no drainage facility for collection of waste water.

**7. Temporary Gaushala, Kailor, Gram Panchayat, Madhavgarh (UP):**

1	Name, contact details and address of Gaushala	Temporary Gaushala, Kailor, Gram Panchayat, Madhavgarh Shri Amit Gurjar, Secretary Mobile No. 09675265660
2	Year of establishment	2019
3	Total area of Gaushala	2500 Sqmt
4	Specify location of Gaushala: Urban/ Peri-urban/ Rural	Rural
5	Size of Gaushala: - Small: up to 100 animals - Medium: 101 to 1000 animals - Large: More than 1000 animals	Small (70)
6	Space requirement for each animal Gaushala for standing, resting, loafing, feeding, movement, watering and ventilation	Covered Area-155 sq m (Inadequate) Open area-2345 sq m
7	Whether siting criteria is complying as per the Local Administration?	Not complied, Near to School and community habitation area located at the entrance of Kailor village
8	Details of Registration with Local Bodies/Municipal Corporation	Directorate of Gram Panchayat

*Asst. Secy* *Secy* *Asst. Secy* *Asst. Secy* *Secy* *Asst. Secy*

9	Whether consent has been obtained from Statutory authority? If yes, details thereof	Yet to be obtained
10	Method of identification and record management	Identification through INAPH Ear Tag, Record maintained are: Animal Stock Register, Feed & Fodder Register and Animal Treatment Register
11	Total feed and fodder offered daily: Quantity and type of Green fodder, Dry fodder and concentrate (along with seasonal variation)	Dry Fodder-05 Kg/day/animal Green fodder: sufficient Concentrate mixture: information not provided
12	Facility of drinking water (source and water utilized per day)	Submersible pumps-01 No. (Drinking through water Troughs)
13	Regular cleaning (frequency per day) and disinfection (lime sprinkling, other chemicals, if any) of Gaushala and its surrounding	Removal of dug twice in a day. Disinfection (lime sprinkling & other chemical) not found
14	Method of disposal of solid waste (dung, residual fodder, etc.): Composting/vermi-composting/Bio-gas/ Manufacture of dung wood/dung cake, etc.	Composting of the dung in compost pit
15	Method of disposal of domestic hazardous waste, bio-medical waste as per the provisions of SWM Rules, 2016 and BMW Rules, 2016	Deep burial at Block Hospital
16	Method of disposal of liquid waste (urine & waste water): treatment/irrigation	<ul style="list-style-type: none"> <li>• No drainage system inside the Gaushala for collection of the urine.</li> <li>• No adequate infrastructure for treatment and disposal of waste water</li> </ul>



17	Whether floor should be paved properly with wastewater collection system?	Yes, but water logging observed near entrance
18	Services of animal health care and isolation (veterinary facilities)	Yes, Veterinary services are provided in the Gaushala
19	Method of disposal of dead animals (burial/burning)	Deep Burial Method
20	Whether Plantation or green belt provided?	No space for green belt.
21	Quality of wastewater and whether meeting with environmental standards prescribed by SPCB	Yet to be notified by SPCB and subsequently obtained by the Gaushala
23	Visit photographs	Enclosed in Annexure-III

**Observations of Joint Committee:**

1. The Committee observed that during inspection of Temporary Gaushala, Kailor, Gram Panchayat, Madhavgarh Distt. Jalaun (UP) has no drainage system for collection of Liquid waste for waste water disposal and treatment as per CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for management of Gaushlas by ICAR New Delhi 2016.
2. The committee observed some deviations in functioning / management of gaushala / temporary goashrya sthal, etc regarding implementation of guidelines provided by CPCB and ICAR. Water logging observed near entrance of Gaushala
3. During Visit Joint Committed has Observed that the Siting criteria of Gaushala is not complied by the Gaushala located on the entrance of village and near school of village, Kailor.
4. The Committee observed that gaushala has inadequate covered area .
5. During Visit Joint Committed has Observed that Gaushala has no drainage system for collection of liquid waste.

8. Kanha Gaushala, Rampura, Nagar Pallika Parishad Jalaun UP):

Date of Inspection: 26.07.2022

1	Name, contact details and address of Gaushala	Kanha Gaushala, Rampura, Nagar Pallika Parishad Jalaun Shri Rajiv Kumar, EO Mobile No.08189078201
2	Year of establishment	2019
3	Total area of Gaushala	5.0 ha
4	Specify location of Gaushala: Urban/ Peri-urban/ Rural	Peri-Urban
5	Size of Gaushala: - Small: up to 100 animals - Medium:101 to 1000 animals - Large:More than 1000 animals	Medium (252 animals)
6	Space requirement for each animal Gaushala for standing, resting, loafing, feeding, movement, watering and ventilation	Sufficient covered and open area (category wise cattle sheds available)
7	Whether siting criteria is complying as per the Local Administration?	Yes, complied
8	Details of Registration with Local Bodies/Municipal Corporation	Directorate of Local Bodies (Urban Development GoUP)
9	Whether consent has been obtained from Statutory authority?if yes, details thereof	Yet to be obtained
10	Method of identification and record management	Identification through INAPH Ear Tag,

*Am-pata* *Saw* *A. Singh* *Am-pata* *Deepa* *LK*

		Record maintained are: Animal Stock Register, Feed & Fodder Register and Animal Treatment Register
11	Total feed and fodder offered daily: Quantity and type of Green fodder, Dry fodder and concentrate (along with seasonal variation)	Green & Dry Fodder-06 kg day/animal Total concentrate feed (Mustard Cake, Wheat & barely Bran)-15 Kg/day
12	Facility of drinking water (source and water utilized per day)	Submersible pumps -01 No. (Drinking through water Troughs)
13	Regular cleaning (frequency per day) and disinfection (lime sprinkling, other chemicals, if any) of Gaushala and its surrounding	Removal of dug twice in a day. Use of Lime & and Phenyl
14	Method of disposal of solid waste (dung, residual fodder, etc.): Composting/vermi-composting/Bio-gas/ Manufacture of dung wood/dung cake, etc.	Composting of the dung
15	Method of disposal of domestic hazardous waste, bio-medical waste as per the provisions of SWM Rules, 2016 and BMW Rules, 2016	Deep burial
16	Method of disposal of liquid waste (urine & waste water): treatment/irrigation	No proper drainage facility
17	Whether floor should be paved properly with wastewater collection system?	Yes
18	Services of animal health care and isolation (veterinary facilities)	Yes, Veterinary services are provided in the Gaushala
19	Method of disposal of dead animals (burial/burning)	Deep burial

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*Anjote* *Sashid* *Azizbi* *M. M. M. M.* *Deep* *SK*

20	Whether Plantation or green belt provided?	Yes, it is developed by the Gaushala
21	Quality of wastewater and whether meeting with environmental standards prescribed by SPCB	Yet to be notified by SPCB and subsequently obtained by the Gaushala
23	Visit photographs	Enclosed in annexure-III

**Observations of Joint Committee:**

1. The Committee observed that during inspection of **Kanha Gaushala at Kadaura block Jalaun (UP)** has no proper provision for Liquid waste disposal and treatment as per CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for management of Gaushlas by ICAR New Delhi 2016.
2. During Visit the joint Committee has observed that Gaushala has no drainage facility for collection of liquid waste.
3. During Visit committee has observed that gaushala has no adequate infrastructure for disposal of solid waste and utilization of cow dung except Composting of the dung.
4. Gaushala has not planned for installation of Bio gas plant for proper treatment and disposal of Solid waste as per CPCB guidelines.

**9. Kanha Gaushala, Chamari, Kadura UP):Date of Inspection: 25 & 26 .07.2022**

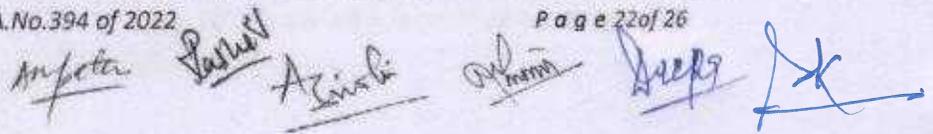
1	Name, contact details and address of Gaushala	Kanha Gaushala, Chamari, Kadura Mrs Vimla Pandey Mobile No.07305623676
2	Year of establishment	2021
3	Total area of Gaushala	1.0hactare
4	Specify location of Gaushala: Urban/ Peri-urban/ Rural	Rural
5	Size of Gaushala: - Small: up to 100 animals - Medium:101 to 1000 animals - Large:More than 1000 animals	Medium (471 Animals)
6	Space requirement for each animal Gaushala for standing, resting,	Sufficient covered and open area (category wise cattle sheds available)

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*A. Gupta* *S. Singh* *A. Singh* *P. Singh* *Deepa*

	loafing, feeding, movement, watering and ventilation	
7	Whether siting criteria is complying as per the Local Administration?	Yes, complied
8	Details of Registration with Local Bodies/Municipal Corporation	Gram Panchayat
9	Whether consent has been obtained from Statutory authority?If yes, details thereof	Yet to obtained
10	Method of identification and record management	Identification through INAPH Ear Tag, Record maintained are: Animal Stock Register, Feed & Fodder Register and Animal Treatment Register
11	Total feed and fodder offered daily: Quantity and type of Green fodder, Dry fodder and concentrate (along with seasonal variation)	Green & Dry Fodder-05 Kg/day/animal Concentrate (Mustard Cake, White & barely Bran)-01 Kg/day/animal
12	Facility of drinking water (source and water utilized per day)	Submersible pumps -01 No. (Drinking through water Troughs) 01 Tank-10000 Litres
13	Regular cleaning (frequency per day) and disinfection (lime sprinkling, other chemicals, if any) of Gaushala and its surrounding	Removal of Dung Twice Daily, Use of Lime powder and Phenyl
14	Method of disposal of solid waste (dung, residual fodder, etc.): Composting/vermi-composting/Bio-gas/ Manufacture of dung wood/dung cake, etc.	<ul style="list-style-type: none"> <li>Utilizing the dung for Gobar gas plant. (under process)</li> <li>Cow dung used to prepare several kinds of Idols, and other unique things.</li> </ul>
15	Method of disposal of domestic hazardous waste, bio-medical waste as per the provisions of SWM Rules, 2016 and BMW Rules, 2016	Deep burial
16	Method of disposal of liquid waste (urine & waste water): treatment/irrigation	No individual and common treatment facility



		Drain out in the soak pit after chlorination
17	Whether floor should be paved properly with wastewater collection system?	Yes Improper slope in open area needs proper slope and pavement for passage
18	Services of animal health care and isolation (veterinary facilities)	Yes, Veterinary services are provided in the Gaushala
19	Method of disposal of dead animals (burial/burning)	Deep burial
20	Whether Plantation or green belt provided?	Yes, It is being developed by the Gaushala.
21	Quality of wastewater and whether meeting with environmental standards prescribed by SPCB	Yet to be notified by SPCB and subsequently obtained by the Gaushala
22	Visit photographs	Enclosed in annexure-III

#### Observations of Joint Committee:

1. The Committee observed that during inspection of **Kanha Gaushala, at Chamari, Kadura (UP)** has no arrangement for Liquid waste treatment as per CPCB guidelines for the environmental management of gaushala/dairy farms issued in July 2021 and manual for management of Gaushlas by ICAR New Delhi 2016.
2. During visit Committee has observed that Gaushala has improper slope in open area no proper boundary wall many animals left out from Gaushala, as per record and gaushala has no interlocking approach roads water logging inside gaushla has been observed.
3. During visit Committee has observed that wastewater is generated from floor cleaning, bathing of animals, urine, etc. Bathing of animal drain without any treatment.
4. During visit Committee has observed that SPCB has not yet prescribed environmental standard and also not yet issued notice to gaushalas for obtaining Consent under water act.
5. During visit committee has observed that for solid waste management gaushala has adopted combination of disposal/utilization methods like manufacturing of idols from Cow dung used to prepare several kinds of Idols, and other unique things, dung wood composting and biogas generation (Under process)
6. Gaushala has setup biogas/compressed biogas production facility by district administration Jalaun , which was under commissioning stage during visit.

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## 10.Slaughter house

The Joint Committee visited the locations of meet shops operating in Bajaria, Ambedkar nagar chauraha, konch bus stand, Vikas bhawan, collectrate tiraha and Kabeer nagar areas of Urai distt Jalaun. As informed by Nagar Nigam Urai approx.80-85 meet shops are operational without license in Orai, distt Jalaun. District administration Jalaun has informed that no legal or illegal slaughter house is operated in urban or rural area of the district. During visit joint committee could not find any legal or illegal operational slaughter house. As mentioned, vide letter number no. 1219/21-LBA dated: 27.7.2022 issued from administration, Jalaun,(enclosed in annexure-iv). During visit to the area concerned few small meet shops were found operational without valid license. ULBs required to take appropriate action in this regard to ensure implementation of environmentally sound management system to maintain the surrounding area clean.

### Recommendations of the joint committee:

1. All Gaushalas / temporary goashrya sthal located in district Jalaun should comply with the revised "Guidelines for environmental management of dairy farms and gaushalas" published by CPCB in 2021 for environmental issues, waste management and regulatory / monitoring mechanism for gaushalas .The "Manual on Management of Gaushalas" published by the Indian Council of Agricultural Research provides information on minimum infrastructure (housing and ancillary) required for gaushalas, feeding management, protocol for identification and record keeping of animals, segregation and isolation of animals, veterinary care, maintaining hygiene as well as disposal of animal waste.
2. SPCB shall publish a public notice for Gaushalas to obtain consent to establish and consent to operate under Water Act, 1974 as well as Air Act, 1981 as per the categorization of industries in Orange and Green Category, respectively.
3. In case of any violation of environmental norms under Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 and Environmental (Protect) Act, 1986 by Dairy farms and Gaushalas, concerned SPCBs/PCCs should impose environmental compensation as per CPCB methodology for "Environmental Compensation to be levied on

Report of Joint Committee O.A.No.394 of 2022

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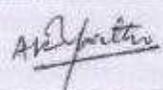
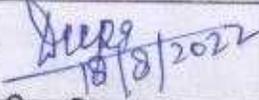
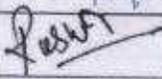
*AK Pathan* *Sachin* *A. Singh* *Prd. Jha* *Deepa* *AK*

Industrial Units", for damaging the environment and in order to stop polluting activity and initiate prosecution for repeatedly polluting units.

4. SPCB/local bodies/municipal corporations shall upload Environmental Guidelines on their website and also circulate to all Dairy farms and Gaushalas.
5. Concerned SPCB/local bodies/corporations should monitor dairy farms and gaushalas on regular basis
6. All gaushalas/Temporary goshalas/Nirashrit govansh ashray sthal should ensure proper disposal of bovine dung and wastewater to check compliance of environmental norms.
7. SPCB will consider carrying capacity of surroundings while allowing a new establishment and laying down environmental norms.
8. Water should be judiciously used for bathing of bovines and other services including floor cleaning to contain wastewater quantity to 50 litres/day/ bovine.
9. They may set-up individual or common treatment facilities where in cluster. Local bodies/corporations/SPCBs should facilitate Dairy farmers/ entrepreneurs/NGOs in setting up of individual or common treatment facilities
10. All animals maintained at Gaushalas should be given adequate shelter to save them from inclement/harsh weather conditions and enough space to roam around, lie down and stand up again. Animals should be segregated /grouped in various groups based on their age for better management.
11. Feed and particularly green fodder should available in required quantity. Animals are given more dry fodder and little or insufficient green fodder and concentrate cattle feed.
12. Plantation of trees or green belts, wherever feasible, to provide a barrier against spread of foul smell or noise originating from them.
13. Local bodies/municipal corporations shall publish a public notice in newspapers and on their website for registration of Dairy farms and Gaushalas as per municipal laws. Registration may be done preferably through online mode and same may be displayed at their websites.

*[Handwritten signatures]*

14. SPCB should provide training and consultation to Gram Panchayat for implementation of guidelines in their jurisdiction. Gram Panchayat should ensure implementation of guidelines by Dairy farms and Gaushalas falling under their jurisdiction for handling and management of wastes. Hands on practical trainings on environment/waste management & treatment technologies, scientific feeding for enteric methane reduction, waste to wealth management programme, etc. should be provided Gaushala workers/entrepreneurs by local bodies/ SPCBs/PCCs on regular interval.

S. No.	Name of the Joint committee members and Department	Signature
1.	Sh. A.K. Tripathi, Scientist - 'C', CPCB, Regional Directorate, Lucknow (Nodal Agency)	
2.	Dr. Sanjay Gorani, Dy. General Manager, Animal Breeding Group, NDDB, Anand (Gujrat)	
3.	Dr Ajayvir Singh Sirohi, Principal Scientist, ICAR-CIRC, Meerut, Uttar Pradesh.	 18/8/2022
4.	Ms Deepa Arora, Regional Officer, UPPCB, RO, Jhansi.	 18/8/2022
5.	Shri Mohd Rashid, Manager, NDDB, Lucknow	
6.	Dr Surendra Singh, Deputy Chief Veterinary Officer (CVO), Jalaun	

## कार्यालय नगर पालिका परिषद, उरई जनपद-जालौन

पत्रांक 391- (22-23) उरई

दिनांक 6.8.22

सेवा में,

निदेशक,

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

क्षेत्रीय निदेशालय लखनऊ।

विषय- मीट की दुकानों के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक के सम्बन्ध में सादर अवगत कराना है कि दिनांक 27.07.2022 को मा0 राष्ट्रीय हरित प्राधिकरण के सदस्य द्वारा नगर क्षेत्र के मोहल्ला वजरिया, अम्बेडकर चौराहा, कोंच बस स्टैण्ड उरई, विकास भवन, कलेक्ट्रेट तिराहा व कबीर नगर में भ्रमण किया गया। शिकायती स्थल कबीर नगर की जांच में कतिपय भवनों में संचालित मीट की दुकानों को पर्यावरण के नियमों का पालन करने के निर्देश दिये गये। तथा मीट की दुकानों के लाइसेंस बनवाने हेतु जागरूक किया गया इसके अतिरिक्त नगर क्षेत्र में जो भी मीट की दुकाने हैं, वह बिना लाइसेंस के संचालित हैं। नगर क्षेत्र में स्थित दुकानों की जांच करायी गयी, जिसमें विभिन्न प्रकार के मीट की दुकानों की संख्या लगभग 80-85 है। इन दुकानों के लाइसेंस बनाये जानके के सम्बन्ध में खाद्य सुरक्षा अधिकारी से सम्पर्क करके आवश्यक कार्यवाही प्रारम्भ कर दी गयी है। उपरोक्तानुसार अवगत होने का कष्ट करें।

अधिसासी अधिकारी

नगर पालिका परिषद, उरई

प्रतिलिपि- डा0 ए0के0 त्रिपाठी वैज्ञानिक केन्द्रीय प्रदूषण नियंत्रण बोर्ड की सेवा में सादर प्रेषित।

अधिसासी अधिकारी

नगर पालिका परिषद, उरई

## अस्थाई / स्थाई गौ आश्रय स्थलों की सूची जनपद जालौन।

क्र०सं०	तहसील का नाम	विकास खण्ड का नाम	अस्थाई गौ आश्रय स्थल की संख्या	कांजी हाउस की संख्या	कान्हा गौशाला की संख्या (शहरी क्षेत्र)	स्थाई गौ आश्रय स्थल की संख्या	गौवंश वन्य विहार केन्द्रों की संख्या	पंजीकृत गौशालाओं की संख्या
1	2	3	4	5	6	7	8	9
1	जालौन	जालौन	23	1	1	1	0	0
		कुठौन्द	23	2	0	0	0	2
2	उरई	डकोर	65	5	1	1	0	2
3	माधौगढ़	रामपुरा	17	0	2	1	0	0
		माधौगढ़	20	2	0	0	0	0
4	कोंच	कोंच	56	1	1	0	0	0
		नदीगांव	51	2	1	1	1	0
5	कालपी	कदौरा	57	4	1	1	1	0
		महेवा	51	1	0	0	0	1
कुल योग:-			363	18	7	5	2	5

कुल संरक्षित गौवंश 34674 है,

टिप्पणी:- 1-ग्रामीण क्षेत्र में संरक्षित गौवंश के भरण पोषण हेतु शासन द्वारा धनराशि प्राप्त होती है तथा 30 रु० प्रति दिन प्रति गौवंश की दर से जिलाधिकारी महोदया के अनुमोदन के बाद धनराशि खण्ड विकास अधिकारियों के खाते में भेजी जाती है।

2- शहरी क्षेत्र में संरक्षित गौवंश के लिए भरण पोषण हेतु धनराशि 30 रु० प्रति दिन प्रति गौवंश की दर से नगर विकास विभाग द्वारा सीधे अधिशाषी अधिकारी नगर पंचायत/नगर पालिका परिषद के खाते में सीधे भेजी जाती है।

3- पंजीकृत गौशालाओं में संरक्षित गौवंश के भरण पोषण हेतु धनराशि कुल संरक्षित गौवंश की 70 प्रतिशत का 30 रु० प्रति दिन प्रति गौवंश की दर से गौ सेवा आयोग से सीधे संचालक के खाते में भेजी जाती है।

~~शहरी~~ शहरी क्षेत्र:-

1-कान्हा गौशाला, नगर पंचायत कदौरा

2-कान्हा गौशाला, नगर पालिका परिषद उरई (सरसौखी)

3-कान्हा गौशाला नगर पालिका परिषद जालौन

4-कान्हा गौशाला नगर पंचायत रामपुरा

ग्रामीण क्षेत्र:-

1-ग्राम पंडौरा विकास खण्ड कदौरा

3-गौवंश वन्य विहार चमारी विकास खण्ड कदौरा

2-ग्राम चतेला विकास खण्ड कदौरा

4-ग्राम छिरिया सलैमपुर विकास खण्ड जालौन

5-ग्राम कैलोर विकास खण्ड माधौगढ़

उक्त शहरी क्षेत्र की चार कान्हा गौशालायें एवं ग्रामीण क्षेत्र की पांच गौशालाओं का संयुक्त टीम द्वारा निरीक्षण किया गया।

मुख्य पशु चिकित्सा अधिकारी,  
जनपद-जालौन

## गौ आश्रय स्थलों के निर्माण सम्बन्धी सूचना।

- ग्रामीण क्षेत्र के अस्थाई गौ आश्रय स्थल का निर्माण/संचालन विकास खण्ड के माध्यम से ग्राम पंचायत द्वारा कराया जा रहा है।
- ग्रामीण क्षेत्र के कांजी हाउस का निर्माण/संचालन जिला पंचायत के अपर मुख्य अधिकारी द्वारा कराया जा रहा है।
- 05 पशु आश्रय गृह/02 गौवंश वन्य विहार का निर्माण पशुपालन विभाग के माध्यम से ग्रामीण अभियन्त्रण विभाग द्वारा कराया गया है तथा संचालन विकास खण्ड के माध्यम से ग्राम पंचायतों के द्वारा कराया जा रह है।
- पंजीकृत गौशालाओं का निर्माण गौशाला संचालको द्वारा कराया जाता है।

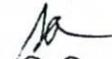
  
मुख्य पशु चिकित्सा अधिकारी  
जनपद-जालौन।

Photo Gallery: Kanha Gaushala, Block Kadaura, District Jalaun (UP).



Photo1: Main Gate of the Gaushala at Kadaura

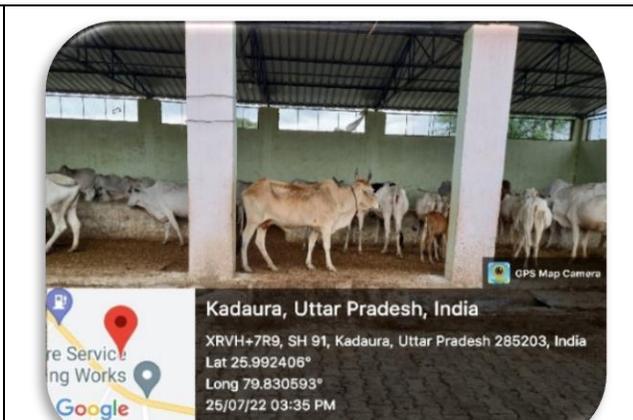


Photo2: Animals inside shelter with ventilation



Photo3: Fodder at Kanha Gaushala Kadaura



Photo3: Joint Committee at Kadaura Gaushal



Photo5: Shaded Mangering area of Kanha Gaushala



Photo6: Bio -Composting and vermi Composting area

**Photo Gallery: Temporary Nirasrit Gauvansh Ashray Sthal, Village, Pandaura, Jalaun, (UP )**



Photo1: Temporary Gaushala at Pandora with Farmers



Photo2: Shelter fallen down at Gaushala



Photo3: Cattle Feeding stalls



Photo3: Temporary Outer boundaries



Photo5: Another Feeding stall for animals



Photo 6: Shattered Gaushala used few months in a year

**Photo Gallery: Temporary NirasritGauvanshAshray Sthal, Village, Chatela, Jalaun, UP**



**Photo Gallery: Kanha Gaushala, Sarsokhi, District Jalaun (UP).**



Photo1: Gaushala Sarsokhi Storage Godown



Photo2: Wheat straw storage godown



Photo3: Shaded mangering area



Photo3: Joint Committee at Kanha Gaushala



Photo5: Cow Dung wood making machine



Photo 6: Water Turf for Animals

**Photo Gallery: Kanha Gaushala, Pratapura Road, District Jalaun (UP).**



Photo1: Board at Kanha Gaushala entrance



Photo2: Water turf for animals



Photo: Covered shade for animals



Photo3: Water logging issues at Gaushala



Photo5: Newly constructed Biogas plant



Photo 6: Covered Animal shade

**Photo Gallery: Temporary NirasritGauvanshAshray Sthal, Village, ChhiriyaSalempur, Jalaun, UP**



Photo1: Temporary Gaushala Entrance Gate

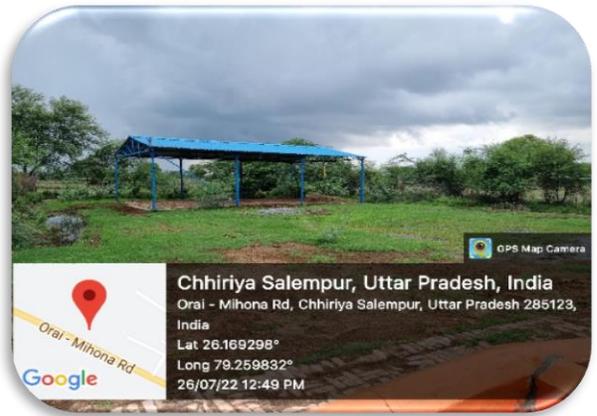


Photo2: Empty covered shelter

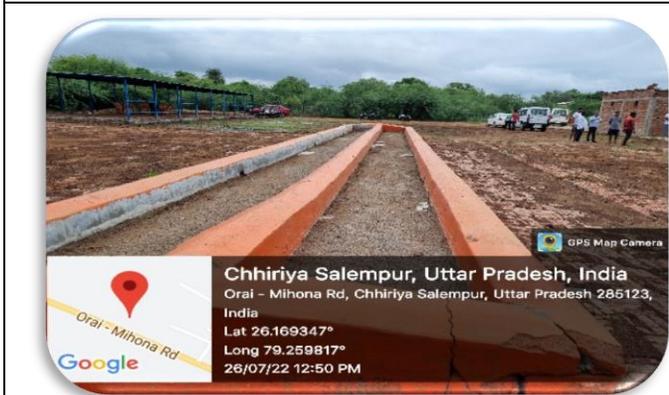


Photo3: Animal feeding stalls



Photo3: Another Animal feeding stall



Photo5: Temporary boundaries of Gaushala



Photo 6: Joint Committee at Gaushala

**PhotoGallery:Temporary Nirasrit GauvanshAshray Sthal, Village, Kailor, Madhavgarh, Jalaun, UP**



Photo1: Temporary Gaushala at Kailo



Photo2: Congested gaushala with water logging issue



Photo3: Water turf for animals

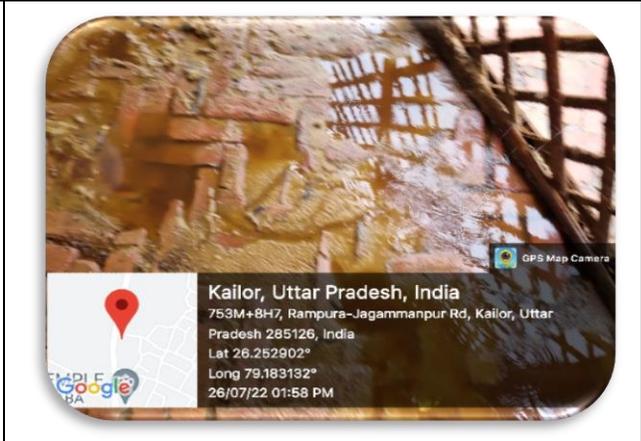


Photo3: Water logging issue

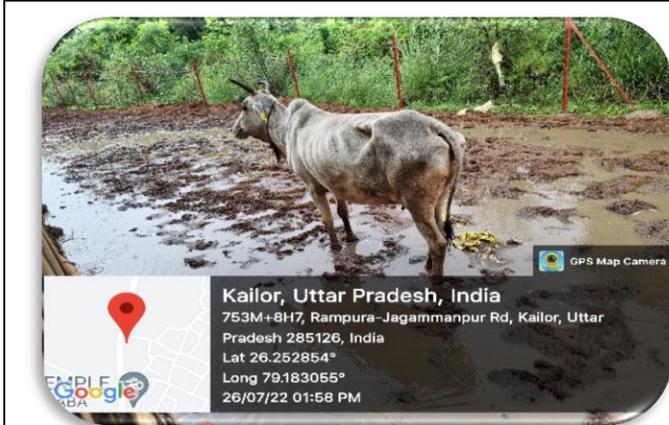


Photo5: Water logging issues



Photo 6: Joint Committee at inspection

**Photo Gallery: Kanha Gaushala Rampura, District Jalaun (UP).**



Photo1: Entrance gate at Kanha Gaushala

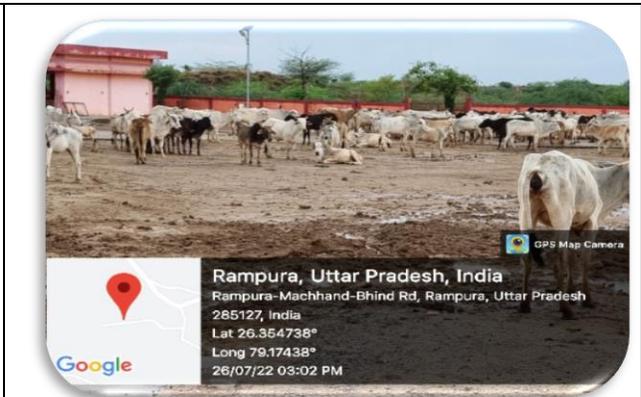


Photo2: Animals roaming in the Gaushala



Photo3: Clean water turf for animals

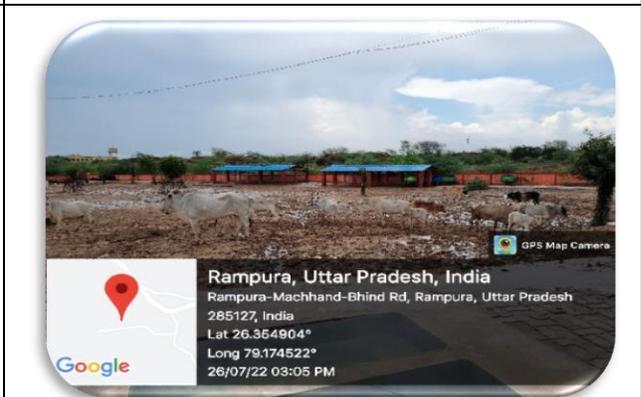


Photo3: Animals in open shade



Photo5: Availability of Cattle Feed in Godown

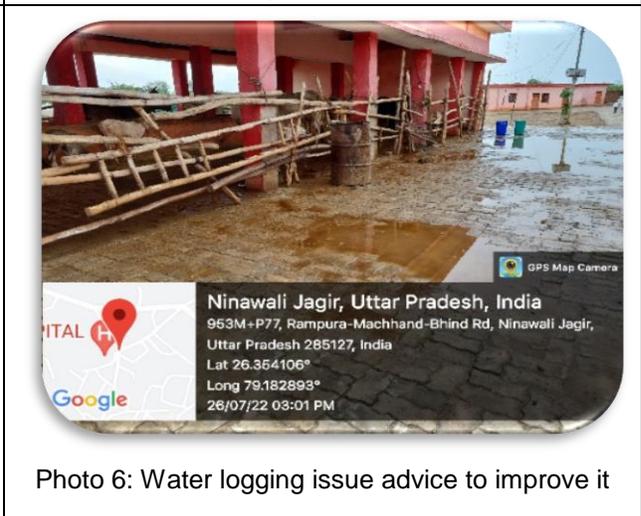


Photo 6: Water logging issue advice to improve it

**Photo Gallery: Kanha Gaushala Chamari, District Jalaun (UP).**



Photo1: Gaushala board at entrance



Photo2: Animals in covered shelter

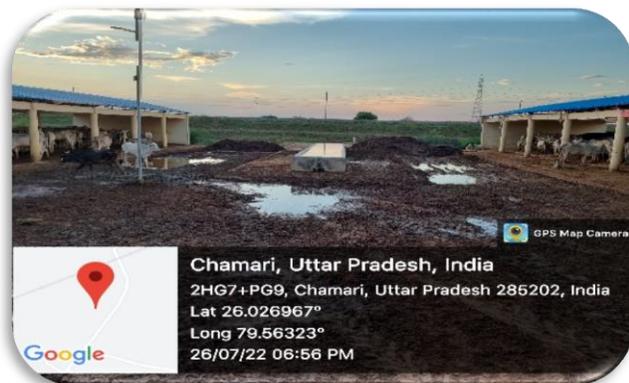


Photo3: Due to heavy rain and kacchha floor water logging issue

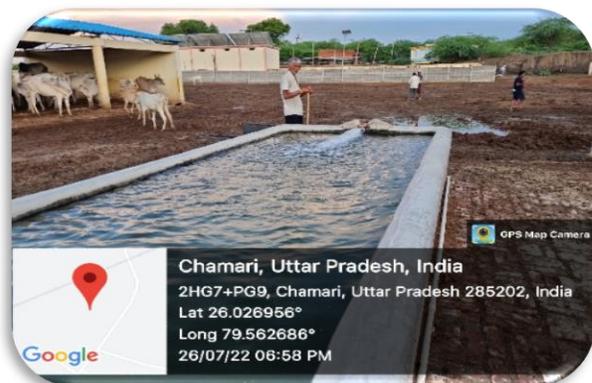


Photo3: Clean water turf for animals



Photo5: Newly constructed biogas plant yet to be functional



Photo 6: Covered Boundaries of the gaushala

प्रेषक,

जिलाधिकारी,  
जालौन स्थान-उरई।

सेवा में,

केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
उत्तर प्रदेश लखनऊ।

पत्र संख्या 1219 /21-एल0बी0ए0

उरई: दिनांक 29 जुलाई, 2022

विषय:- जनपद में स्लॉटर हाउस संचालन के सम्बन्ध में।

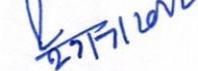
महोदय,

कृपया, उर्पयुक्त विषय के सम्बन्ध में जनपद जालौन के नगरीय क्षेत्रों में अधिशाषी अधिकारी नगर पालिका परिषद/नगर पंचायत जनपद जालौन तथा ग्रामीण क्षेत्रों के सम्बन्ध में समस्त खण्ड विकास अधिकारीगण जनपद जालौन द्वारा निर्गत प्रमाण पत्रों का अवलोकन करने का कष्ट करें जिसमें जनपद की नगरीय निकायों व ग्रामीण क्षेत्रों में वैध व अवैध स्लॉटर हाउस संचालित नहीं होने का उल्लेख किया गया है। इस प्रकार स्पष्ट है कि जनपद जालौन में वैध/अवैध स्लॉटर हाउस (Slaughter House) संचालित नहीं है।

अतः उपरोक्त के सम्बन्ध में नगरीय निकायों व खण्ड विकास अधिकारियों द्वारा निर्गत प्रमाण पत्र मूलरूप से संलग्नकर सादर अवलोकनार्थ प्रेषित है।

संलग्नक :- अर्पयुक्त

भवदीय,



(पूनम निगम)

अपर जिलाधिकारी (वि-रा)  
जालौन स्थान-उरई।

Item No.2

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH**

(By Video Conferencing)

Original Application No. 394/2022

Pushpendra Kumar

Applicant

Versus

Block Development Officer, Kadaura & Ors.

Respondents

Date of hearing: 27.05.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant : Mr. Ranjan Kumar Rai Advocate.

**ORDER**

1. The applicant has filed the present application under Section 18(1) read with Sections 14, 15, 16 and 17 of the National Green Tribunal Act, 2010 seeking the following reliefs:

*“a. Direct the respondent to implement the CPCB guidelines for the environmental management of Gaushala/ dairy farms issued in July, 2020 and Manual on Management of Gaushalas by ICAR New Delhi vide dated 03<sup>rd</sup> May 2016 in all Government Gaushalas running in district Jalaun managed by EO, Nagar Panchayats/ Nagar Palaika in urban area and by Block Development Officer at village level.*

*b. Direct the respondent to implement the basic essential facilities like concrete floor, adequate shelter environment friendly nutritious diet, space as per BIS standard, regular treatment, regular cleaning of cow dung to avoid the environmental pollution failing to which environmental compensation to be imposed on these government Gaushalas to save the environment.*

*c. Direct the respondent to maintain the quality and dosage of feed/forage/supplements in order to reduce enteric methane /harmful.*

*d. Direct the respondent to implement the complete ban o the illegal slaughter houses and slaughtering of animals in meat shops running in District Jalaun.*

*e. Direct the respondents to ban and impose of environmental compensation on the licensed slaughter houses for not following the SWM Rules, 2016 environmental norms, CPCB Guidelines for slaughter houses published in 2017 as characterization waste management practices and best available pollution control technologies in slaughter houses along with other environment norms passed by this Hon'ble Tribunal in O.A. No.339 of 2013 (Krishnkant Singh Hoon & Anr. Vs. Union of India & Ors.) dated 23.12.2014, wherein a complete ban was imposed on the slaughter of animals in illegal slaughter houses and meat shops was imposed by this Hon'ble Tribunal.*

*f. To appoint oversight committee, Lucknow headed by Justice S.V.S Rathore as nodal/compliance authority in this case as above mentioned violations are running under protection & collusion of biased UPPCB and OA. No.41/2020 & 94/2022 fo district Jalaun against the respondents is already being monitored by the committee.”*

2. The applicant has submitted that the Chief Secretary, Government of Uttar Pradesh issued order vide notification dated 02.01.2019, to establish Gaushalas in villages (Gram Panchayats) and in Urban Areas (Nagar Nigam/Palika/Panchayat) to solve the problem of stray cattle. Under the above said notification, Block Development Officer of each block is appointed as President of all Gaushalas/Nirashrit Ashray Sthals (Stray Cattle Shelter) running in the villages of the Block while District Magistrate is appointed as President for all Gaushalas/Nirashrit Ashray Sthals running in the District. In compliance with the above said notification, 370 Gaushalas have been set up in District Jalaun. The Gaushalas/Nirashrit Ashray Sthals are not following the Solid Waste Management Rules 2016, CPCB guidelines for the Environmental Management of Dairy Farms and Gaushalas, Manual on Management of Gaushalas by Indian Council for Agricultural Research (ICAR) and the Gaushalas/Nirashrit Ashray Sthals are being run in violation of the environmental norms, rules and regulations. Number of cattle kept in the Gaushalas/Nirashrit Ashray Sthals is higher than the capacity. The

Gaushalas/Nirashrit Ashray Sthals are discharging cattle dung and waste water into the canals/drains leading to water clogging/water pollution/contamination of ground water. The Gaushalas/ Nirashrit Ashray Sthals do not have concrete floor and proper shelter to save the cattle from chilly winter and scorching summer. The cows are kept in the open where the dung and urine lies scattered and there is no regular cleaning thereof due to which the cattle get diseases of the foot and the mouth which are spread from one livestock to another. Many livestock died inside these Gaushala/Nirashrit Ashray Sthals. Proper fodder is not served to the cows/stray cattle. Parali of Paddy (stems of residual of crop), which is sometimes rotten, is used as fodder which is harmful for the health of the livestock. None of the Gaushalas/ Nirashrit Ashray Sthals has taken consent to operate from the concerned authorities under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981.

3. The applicant has further submitted that a complete ban was imposed on illegal slaughter houses and slaughtering of animals in the shops vide **order dated 30.01.2014 passed by Hon'ble Supreme Court in Laxmi Narain Modi Vs. Union of India and others (Writ-C-309/2003 with Writ 330/2001, 44/2004) and Order dated 23.12.2014 passed by this Tribunal in O.A. No.339/2013 titled as Krishankant Singh Hoon and another Vs. Union of India and another**, but illegal slaughter houses are being run in urban areas and villages of entire district Jalaun and slaughtering of animals ruthlessly/brutally and sale of the meat in violations of environmental norms is causing sever environmental pollution.

4. We have heard learned Counsel for the applicant and gone through the relevant record. The averments made in the petition raise substantial questions relating to environment arising out of the implementation of the enactments specified in Schedule-I to the National Green Tribunal Act, 2010

5. Let notices be issued to the respondents requiring them to file their replies specifically responding to all material averments made in the application within one month.

6. The applicant is directed to take requisite steps for service of notices on the respondents and file affidavit regarding the same by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) within seven days.

7. At the same time, in view of the averments made in the application, we are also of the considered view that the facts averred require due verification and also immediate remedial action by the concerned statutory authorities/governmental officials /agencies. Accordingly, we constitute Joint Committee comprising of representatives of CPCB, Principal Secretary of Animal Husbandry, Government of Uttar Pradesh, UPPCB, ICAR and National Dairy Development Board and direct the same to verify the factual position, look into the grievances of the applicant and take remedial action in accordance with law by following due process within one month from the date of receipt of a copy of this order. In view of the importance of the matter involved and its ramifications, CPCB will be the Nodal Agency for coordination and compliance. Factual and action taken report may be furnished within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

8. List for further consideration on 24.08.2022.

9. A copy of this order, along with a copy of the application, be forwarded to the CPCB, Principal Secretary of Animal Husbandry, Government of Uttar Pradesh, UPPCB, ICAR and National Dairy Development Board by e-mail for compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

May 27, 2022  
Original Application No. 394/2022  
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